

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI COURT (COURT NO.IV)**

**(IB)-539(ND)/2018**

M/s. S.P. Packagings

...Applicant

Vs.

M/s Cox India Ltd.

...Respondent

**Under Section:** Section 9 of IBC.

**Order delivered on 13.06.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant

None

For the Respondent

None

**ORDER**

None appears on behalf of both the parties. In the interest of justice for further consideration on 6<sup>th</sup> July, 2018.

Ritu Sharma

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**